

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: SHRI BHASKARA PANTULA MOHAN –HON'BLE ACTING PRESIDENT**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.7.2021 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(A) Merger & Amalgamation No.6/230/AMR/2021
NAME OF THE COMPANY	Saiyana warehouse Pvt Ltd (Transferor Co.1) &Avanthi Warehousing Services Pvt Ltd (Demerged Company/ Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

None appears, list the matter on 03.07.2021

SD/-  
(BHASKARA PANTULA MOHAN)  
ACTG. PRESIDENT

RITU SHARMA